

[Print](#)**Defective Case Register from 2026-03-19 to 2026-03-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/9939/2026	BRAHMANANDA TRIPATHY	2026-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
2	D-ABLAPL/8217/2026	SK. ZAFARULLA	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 10 not legible.
3	D-WP(C)/11207/2026	AJAYA KUMAR PRADHAN	2026-03-19	1. Dt. 13-01-2026 of annex.4 not mentioned in the annex.4. 2 page nos. 26 and 35 partially legible
4	D-ABLAPL/8243/2026	SIMSON JENA	2026-03-19	In Index,Synopsis and Date chart are not correctly placed and marked. 2. Page No. 8 is not legible.
5	D-WP(C)/10814/2026	SANJAY KUMAR DAS	2026-03-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page marking not mentioned in the Index.Occupation not mentioned in the affidavit.
6	D-BLAPL/7846/2026	SURYAKANTA DWIBEDI	2026-03-19	Wrongly mentioned Annexure-3 instead of Annexure-2 in para-4 of the petition.
7	D-BLAPL/7921/2026	PRAJIT KUMAR PRADHAN	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Court fee Rs 1/- deficient in V. nama 2. H.C B.A M. W S Rs 50/- and L.A A. W S Rs 10/- to be paid in V. Nama
8	D-CONTC/10004/2026	ADV.	2026-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. PS case number not correctly furnished in para no.1 and GR case number not correctly furnished in para no.4.
9	D-ABLAPL/8383/2026	JAYDEEP PAL	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the address of pet. in CT. 2. Name of Informant appearing in Para 2 5 6 7 8 and 9 be redacted. Resubmit for SR after removal of defects.
10	D-WP(C)/11811/2026	SUBASH CHANDRA ACHARYA	2026-03-19	1 Paragraphs not correctly furnished in declaration.
11	D-WP(C)/11739/2026	MALAYA KUMAR MISHRA	2026-03-19	14-NOT PROPERLY INDEXED. Address of opp.no.2 not correctly furnished.
12	D-ABLAPL/8309/2026	JANMEJAYA KATIKIA	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Name of Husband of Pet. No.1 is wrongly mentioned in CT.

13	D-CRLMC/8199/2026	BRAJA MOHAN SARANGI	2026-03-19	C.copy of annexure-1 not filed.
14	D-ABLAPL/8242/2026	SIMSON JENA	2026-03-19	In Index,Synopsis and Date chart are not correctly placed and marked. So also subject code is not correct and not correctly paginated. 2. Annexure 2 is not properly paginated
15	D-ABLAPL/8324/2026	SIDDHARTH GOUTAM DAS	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Name of father of Deponent in Sl.2 of Affidavit not correct
16	D-WP(C)/10135/2026	SATYABRATA MOHANTY, A.G.A	2026-03-19	30-OTHER DEFECT (IF ANY) W.P.(C) No.35425 Of 2022 mentioned in the Index(Anx-2) and para-2(e) body of the petition not tally with under Annex-2.
17	D-WP(C)/12025/2026	JAGANNATH BHUYAN	2026-03-19	Court fee Rs.18.00 to be paid
18	D-BLAPL/8007/2026	ANIRUDHA DAS	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Name of Informant in Synopsis and Para 1 be redacted. 2. Date of FIR in Date Chart not correct. Resubmit for SR after removal of defects.
19	D-ABLAPL/8298/2026	SWARAJ PATEL	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Name of apprehending PS not mentioned in CT and Prayer. 2. Ann.1 not marked.
20	D-WP(C)/10382/2026	ARJUNA CHARANA BEHERA	2026-03-19	1-COURT FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY) C.fee of Rs.6/- to be paid in cause title.
21	D-EXP/11751/2026	SANJIB MOHANTY	2026-03-19	1.C. copy of impugned order not filed. i) Para no. H repeat. ii) Para no. not correctly furnished in declaration. iii)Put up for SR after filing of c. copy of order and removal of defect.
22	D-WP(C)/11386/2026	BIJAYA KUMAR BEHERA 1	2026-03-19	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page no. 77 not properly scanned.D.C. fee of Rs.2/- not paid in Vnama
23	D-WP(C)/12124/2026	KARUNAKAR RATH	2026-03-19	Date of executantion not furnished in V.Nama
24	D-ABLAPL/8260/2026	T.NARAYANA MURTY	2026-03-19	1. P.S.case No. is not correctly furnished in the Cause Title . 2. Annexure 1 is not properly paginated
25	D-BLAPL/7923/2026	PRAJIT KUMAR PRADHAN	2026-03-19	3-AUTHENTICATION FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY) 1-H.C B.A M.W S Rs 50/- and Advocates welfare Rs 15/- to be paid in V. Nama.
26	D-WP(C)/10789/2026	MAHENDRA KUMAR SAHOO	2026-03-19	signature of deponent not correct in affidavit.
27	D-CRLA/8147/2026	SANJAY KUMAR DAS	2026-03-19	30-OTHER DEFECT (IF ANY) Put up for S.R. after correction of pagination

28	D-WP(C)/11254/2026	PRAKASH KUMAR ROUT	2026-03-19	As per signature of petitioner not tally with Petition Affidavit and V.Nama.
29	D-ABLAPL/8283/2026	JENAMANI JEEBAN JYOTI	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Annexure-1 not attested
30	D-BLAPL/7935/2026	SOUMYA RANJAN DAS	2026-03-19	30-OTHER DEFECT (IF ANY) 2(a) C.C.case pending before the Lower Court incorrectly mentioned in petition.
31	D-BLAPL/7827/2026	ARIJEET MISHRA	2026-03-19	Case pending before the Court name wrongly mentioned as JMFC, Rampur instead of Th. Rampur
32	D-CRLREV/8142/2026	BHARAT JALLI	2026-03-19	1 .A and B not Page marked and Synopsis as well as Date chart not mentioned in Index.2 Pages -29 and 40 not mentioned.
33	D-WA/10233/2026	PAMI RATH, (SR.ADV.)	2026-03-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  i) Confined to one order only in being aggrieved para.ii) wp(c) no. not mention in being aggrieved.iii) District not mention in appellant and respondent nos 6 8 11 12 14 15 17 19 23 29 31 to 41 43 to 50 53 54 57 59 63 66 67 70 73 74 77 78 81 to 85 88 89 92 to 98 101 102 103 105 107 108 109 111 113 to 115 119 121 123 124 128 to 130 132 133 137 to 139.
34	D-ABLAPL/8257/2026	DEEPAK RANJAN PARIDA	2026-03-19	Petition not correctly addressed to Honorable Court
35	D-WP(C)/11210/2026	AJAYA KUMAR PRADHAN	2026-03-19	1. Dt.13-01-2026 in annex.4 not mentioned para.11 of petition. 2. page nos. 20 26 and 35 are partially legible
36	D-WA/44946/2025	SASWAT DAS,A.G.A	2026-03-19	Put for SR reg. calculation of limitation after filing of complete c. copy of impugned order.
37	D-WA/10936/2026	TARANANDA PATTANAYAK	2026-03-19	i) wp (c) no. and date of order not furnished in being aggrieved. ii) wp (c) no. not correctly furnished in I.A.
38	D-BLAPL/7930/2026	JAJATI KESHARI KHUNTIA	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Fathers name of the petitioner mentioned in Rejection order Late Bhalu Mandinga where as in cause title it is mentioned as Bhalu Mandinga
39	D-CRLREV/8057/2026	BIJAYA KUMAR RAGADA	2026-03-19	1. Annex-3 not mentioned in petition.
40	D-FAO/11412/2026	NAYAN BEHARI DAS	2026-03-19	1. Period of Delay 51 days.I.A for condonation of delay not filed.
41	D-WP(C)/10947/2026	AVIJIT PATNAIK	2026-03-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration.
42	D-ABLAPL/8228/2026	AMITAV TRIPATHY	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Name of Pet. No. 3 and 4 in CT not tally with signature.
43	D-CRLMC/8202/2026	BRAJA MOHAN SARANGI	2026-03-19	C. copy of annexure-1 not filed.

44	D-ABLAPL/8258/2026	ALOK KUMAR MOHAPATRA	2026-03-19	1. Affidavit is not properly stamped. 2.Paragraphs mentioned in the petition are not under the Affidavit
45	D-WP(C)/10826/2026	SACHIDANANDA SAHOO	2026-03-19	Name of petitioner mentioned in Petition,Affidavit and V.Nama not tally with Signature.
46	D-EXP/11373/2026	ADV.	2026-03-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order and removal of defect.
47	D-WP(C)/10694/2026	ARUN KUMAR PATRA	2026-03-19	1. Annex. marking in the index not correct.2. Dt. vide annex.6 not correct in para.5
48	D-WP(C)/11724/2026	BIJAYA KUMAR BEHERA 1	2026-03-19	Annexure -2 and 3 not neat.
49	D-EXP/11984/2026	ADV	2026-03-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs-10/- to be paid. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. District not mention of op in cause title.
50	D-EXP/11845/2026	CHITTA RANJAN PATTNAIK	2026-03-19	1.C. copy of impugned order not filed. i) wp (c) no. 23312/2020 and 10228/2024 are does not tally with Anx-1. ii) Petitioner no. 9 10 12 in Exp. are not party in wp (c) no. 31574/2021. iii) Legible copy of page no. 14 to be filed. iv) Petitioner no. 9 10 12 are signed in v. nama.v) Put up for SR after filing of c. copy of impugned order and removal of defect
51	D-CONTC/9904/2026	ADV.	2026-03-19	1. FAO case number and date of Disposal not correctly furnished in cause title.
52	D-WP(C)/11209/2026	AJAYA KUMAR PRADHAN	2026-03-19	page nos.26 and 35 are partially legible.2.Dt. 13-01-2026 not mentioned in para no.11 of petition as per annex.4.
53	D-WPCRL/8426/2026	SUBHA ROUSTRAY	2026-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED QUESTION OF MAINTAINABILITY OF THIS WPCRL AGAINST THE PRAYER OF THIS PETITION
54	D-FAO/11787/2026	SUKANTA KUMAR MISHRA	2026-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page-13 17 not clear, page 23 not in order
55	D-CONTC/10225/2026	ADV.	2026-03-19	1.Period of Delay 381 days
56	D-BLAPL/5161/2026	TARINI PANIGRAHI	2026-03-19	30-OTHER DEFECT (IF ANY) 1.Pending before the court not correctly mentioned in cause title of the application
57	D-MACA/11610/2026	SUDEEP KUMAR SARANGI	2026-03-19	1-COURT FEE IS DEFICIENT.

				21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  Court Fee of 10,286/ payable, paid 1/ rest amount to be paid.
58	D-EXP/11752/2026	SANJIB MOHANTY	2026-03-19	1.C. copy of impugned order not filed. i) Para no. H repeat. ii) Para no. not correctly furnished in declaration. iii) Put up for SR after filing of c. copy of impugned order and removal of defect.
59	D-CONTC/9446/2026	UMESH CHANDRA MOHANTY	2026-03-19	1. Date of disposal order of CONTC No.3796 /2025 not correctly furnished in entire petition.
60	D-ABLAPL/8223/2026	ALOK KUMAR MOHAPATRA	2026-03-19	30-OTHER DEFECT (IF ANY)  1. Age of Pet. in CT confusing. 2. Ann.1 not mentioned in averments of Pet. 3. Name of father of Pet. in V.nama and CT not tally. 4. Name of father of Deponent not correctly mentioned in Sl.1, 2 and declaration of Affidavit. 5. Paragraph declaration left blank. 6. Written FIR copy not attached with FIR.
61	D-BLAPL/7907/2026	SANGRAM KESHARI ROUT	2026-03-19	30-OTHER DEFECT (IF ANY)  Hologram of Rs.50/- not affixed in V.nama.
62	D-MATA/8480/2026	ASIT KUMAR OTTA	2026-03-19	Period of Delay 18 days.
63	D-CMP/11659/2026	TUSAR KUMAR MISHRA	2026-03-19	1.Question of Maintainability.2. I.A No-545/2026 filed for leave to file CMP.Put up for further S.R after disposal of the said I.A.
64	D-BLAPL/7915/2026	SATYABRATA DASH	2026-03-19	Written Application presented at page No. 10-11 not tally with the copy of F.I.R.
65	D-CRLREV/7994/2026	MAMATA MOHANTY	2026-03-19	1. Undertaking of Oriya translation not mentioned .
66	D-CONTC/11624/2026	ADV.	2026-03-19	1.Name of the opp. party not furnished in Index,cause title and Affidavit.
67	D-ABLAPL/8327/2026	PRASANNA KUMAR MISHRA	2026-03-19	30-OTHER DEFECT (IF ANY)  1. Name of PS not mentioned in the address of Pet. in CT. 2. Ann.1 not attested.
68	D-WP(C)/11707/2026	AMIT PRASAD BOSE	2026-03-19	1 Name and signature of petitioner not tally in V. Nama
69	D-CMP/11904/2026	SUDHANSU SEKHAR JENA	2026-03-19	Question of Maintainability.
70	D-CONTC/9438/2026	UMESH CHANDRA MOHANTY	2026-03-19	1. Date of disposal order of WPC case not correctly furnished in entire petition
71	D-CRLMC/7934/2026	RASHMI RANJAN MISHRA	2026-03-19	1.PS case and SPL. case numbers not correctly furnished in para no.1.
72	D-ABLAPL/8220/2026	LALIT KUMAR MAHARANA	2026-03-19	30-OTHER DEFECT (IF ANY)  1. Name of PS not mentioned in the address of the Petitioners in CT.
73	D-ABLAPL/8247/2026	PRAVAT RANJAN BARIK	2026-03-19	1. T.R. No. mentioned in Cause Title does not tally with that of prayer portion and petition. 2. Page Nos 13 and 14 are not legible properly.

74	D-ABLAPL/8238/2026	SURYAKANTA DWIBEDI	2026-03-19	1. Index is not properly paginated.
75	D-WP(C)/11451/2026	ARUN KUMAR PATRA	2026-03-19	Annex-2 not exhibited at page no.25.
76	D-FAO/11525/2026	SUKANTA KUMAR MISHRA	2026-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-BLAPL/7825/2026	DIBYAJYOTI SAHOO	2026-03-19	14-NOT PROPERLY INDEXED. Pagination of petition, Annexure- 1 and 2 are incorrect
78	D-WP(C)/11566/2026	SUBASH CHANDRA ACHARYA	2026-03-19	1.Paragraphs not correctly furnished in declaration.
79	D-ABLAPL/7281/2026	ASHOK KUMAR BEHERA	2026-03-19	1. Name of Pet. left blank in CT. Pl mention as per index.
80	D-CONTC/10040/2026	ADV.	2026-03-19	1. WPC case number not correctly furnished in Index, date chart and page no.7
81	D-FAO/11529/2026	SANGRAM JENA	2026-03-19	Days of Delay be furnished in the I.A
82	D-CMP/11480/2026	DOLAGOBINDA MOHAPATRA	2026-03-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as WP(C)
83	D-WP(C)/11450/2026	UPENDRA KUMAR SAMAL	2026-03-19	Name of the petitioner in Annex- nos.1 and 2 not tally with the cause title
84	D-WP(C)/10960/2026	SUSHREE SANGITA PAYASAT	2026-03-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.16 to 19 not neat and legible
85	D-ABLAPL/8266/2026	MRUTYUNJAY MOHANTY	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Date of sign of deponent not furnished. 2. Annexure-1 and 2 not legible
86	D-BLAPL/7855/2026	JYOTIRMAYA SAHOO	2026-03-19	Page No. 10 not legible.
87	D-FAO/11791/2026	SUKANTA KUMAR MISHRA	2026-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page -34, 35 not clear
88	D-WP(C)/10956/2026	KARUNAKAR GAYA	2026-03-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 and 18 not neat and legible
89	D-ABLAPL/8219/2026	BIDESH RANJAN BEHERA	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Index not signed
90	D-WP(C)/11720/2026	BIJAYA KUMAR BEHERA 1	2026-03-19	Name of petitioner in petition not tally with.Vnama
91	D-BLAPL/7999/2026	BIBHUTI BHUSAN BEHERA	2026-03-19	1. Date of disp.of not furnished in ref. certificate.
92	D-BLAPL/7947/2026	BISWAJIT MOHAPATRA	2026-03-19	30-OTHER DEFECT (IF ANY) Paragraphs incorrectly mentioned in petition as well as declaration of affidavit

93	D-ABLAPL/7872/2026	KRUSHNA CHANDRA DASH	2026-03-19	1. Offense under different section not correctly furnished in Para 1. Resubmit for SR after removal of defects
94	D-CMP/11817/2026	SIDHARTH SANKAR MOHAPATRA	2026-03-19	1-COURT FEE IS DEFICIENT.
95	D-ABLAPL/8290/2026	JUGALA KISHORE PANDA	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Annexure-1 not attested
96	D-BLAPL/7832/2026	RAJESH RANJAN DAS	2026-03-19	3 name of Advocate mentioned in V.nama. But, only 2 Advocates signed.
97	D-BLAPL/7905/2026	RANJAN KUMAR SAHOO	2026-03-19	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY)  1.Synopsis not properly mentioned. 2.Annexure-2 and 3 not mentioned in body of the petition. 3.Affidavit not done by an Advocate, Advocate clerk or relation of the petitioner. 4.Court fees of Rs.12/- and Hologram of Rs.50/- not affixed in V.nama.
98	D-BLAPL/7897/2026	AMULYA RATNA PANDA	2026-03-19	30-OTHER DEFECT (IF ANY)  1. Name and Signature of the petitioner in V. nama not tally with name furnished in cause title of the application
99	D-RPFAM/10709/2026	KASHINATH PATTNAIK	2026-03-19	Date of judgement incorrect at index, bookmark,. Good ground not furnished
100	D-ABLAPL/8152/2026	GAJENDRA KUMAR BAG	2026-03-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY)
101	D-WP(C)/11216/2026	AJAYA KUMAR PRADHAN	2026-03-19	1. Dt. 13-1-2026 not mentioned in para.11 of petition as per annex.4.2. page nos.26 and 35 are partially legible.
102	D-EXP/11750/2026	SANJIB MOHANTY	2026-03-19	1. C. copy of impugned order not filed. i) Para no. H repeat. ii) Para no not correctly furnished in declaration
103	D-WP(C)/10690/2026	BINAYA KUMAR MOHANTY	2026-03-19	page no.14 not legible
104	D-WP(C)/11203/2026	BIVUDATTA CHALAN	2026-03-19	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not mentioned I.A of the affidavit.
105	D-ABLAPL/8320/2026	JAGABANDHU SAHU	2026-03-19	30-OTHER DEFECT (IF ANY)  1. Copy of written FIR not attached with Ann.1. 2. Name of Pet. No.2 in CT not tally with signature.
106	D-WP(C)/10366/2026	BEDA PRAKASH PANDA	2026-03-19	30-OTHER DEFECT (IF ANY)  Copy not served on S.C.(T)
107	D-ABLAPL/7943/2026	RAJENDRA NARAYAN ROUT	2026-03-19	1. Page No. 7 is not legible properly
108	D-WP(C)/10702/2026	SURYA NARAYAN SATPATHY	2026-03-19	page no.12 not neat and legible.

109	D-BLAPL/7995/2026	SURESH KUMAR JENA	2026-03-19	page no.9 partially legible
110	D-ABLAPL/8276/2026	PRASANT KUMAR BARIK	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Page no 12 not properly scanned that is upside down. 2. the date of execution of V. nama not furnished.
111	D-BLAPL/7910/2026	KULDEEP MOHANTY	2026-03-19	S.T. case No. mentioned in petition not tally with the free copy of Rejection order. Petition not correctly addressed to Honorable Court
112	D-CMAPL/11916/2026	ADV	2026-03-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED.
113	D-CONTC/11897/2026	ADV.	2026-03-19	As per index page no.17 not found.
114	D-ABLAPL/8177/2026	AMIT PRASAD BOSE	2026-03-19	30-OTHER DEFECT (IF ANY) Page No.06 repeated twice.
115	D-WP(C)/11214/2026	AJAYA KUMAR PRADHAN	2026-03-19	1. Dt. 13-1-2026 not furnished in para.11 of petition as per annex.4. 2. page nos. 26 and 36 are partially neat.
116	D-ABLAPL/8251/2026	ALOK KUMAR MOHAPATRA	2026-03-19	1. Affidavit is not properly stamped. 2. Paragraphs mentioned in the petition are not under the Affidavit
117	D-CMP/11883/2026	MANAS RANJAN BAUG	2026-03-19	One Page to be numbered Between Page no-76 and 77.
118	D-ABLAPL/8255/2026	ALOK KUMAR MOHAPATRA	2026-03-19	1. Paragraphs mentioned in the petition are not under the Affidavit.
119	D-FAO/9888/2026	BIJOY DASMOHAPATRA	2026-03-19	Address of op 1 to 3 not furnished.
120	D-ABLAPL/8233/2026	RAJAKISHORE SAHOO	2026-03-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. FIR No. and Date mentioned in Index not tally with Ann.1. 2. Name of Father of Pet. No.8 not correctly mentioned. 3. Age of Deponent not tally with CT. 4. Name of Pet. No.4,6 and 12 in CT not tally with signature.
121	D-BLAPL/7898/2026	BISWA RANJAN DAS	2026-03-19	30-OTHER DEFECT (IF ANY) 1. Computer generated F.I.R details furnished is not of the petitioner.
122	D-MACA/11542/2026	SATYA SUNDAR KANUNGO	2026-03-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
123	D-WP(C)/10823/2026	BINAYA KUMAR MOHANTY	2026-03-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 36 and 52 not neat.
124	D-MACA/11595/2026	BIBHUTI BHUSAN SWAIN	2026-03-19	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. Au. Fee of Rs. 20/- not paid in C.Copy of Trial Court Judgement. 2. L.T. I not attested.
125	D-CRLMC/7900/2026	HARIHAR PANIGRAHI	2026-03-19	1. Put up for SR after page marked in Index and Annexure.
126	D-CONTC/9954/2026	BRAHMANANDA TRIPATHY	2026-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.  Copy of the order dtd.29.01.2025 repeated twice.
127	D-ABLAPL/8294/2026	AVIRAM PATRA	2026-03-19	30-OTHER DEFECT (IF ANY)  1. Name of Pet. No.4 in CT not tally with signature.
128	D-WP(C)/11850/2026	SAMEER KUMAR DAS	2026-03-19	Page nos. 32 to 36 and 111 to 114 not neat

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 19-03-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/502/2023	CMAPL/502/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	CMAPL/503/2023	CMAPL/503/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER